ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

********

North Block, New Delhi- 110001
Dated: 20th May, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala, Tamil
Nadu, West Bengal and Puducherry, 2021- Expenditure Observers Matter-
Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No.
464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 18.05.2021 (copy enclosed) on the
subject mentioned above and to inform that Election Commissioner of India has assigned
Assembly Constituencies to the following Expenditure Observers:

<table>
<thead>
<tr>
<th>Expenditure Observer</th>
<th>ACs assigned for third visit (virtual)</th>
</tr>
</thead>
<tbody>
<tr>
<td>M. Tamizh Vendan, IRS (C&amp;IT):2005 (R-18680)</td>
<td>AC nos. 64, 68, 69, 70 &amp; 71, District Thrissur, Kerala.</td>
</tr>
<tr>
<td>Raghavendra Singh, IRS (C&amp;IT):2008 (R-17350)</td>
<td>AC nos. 61, 62, 63 &amp; 72, District Thrissur, Kerala.</td>
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</tbody>
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2. It is requested that the directions of the Election Commission of India may be
communicated to the concerned Expenditure Observers under your charge for strict
compliance.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

The website Manager, CBIC with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 18.05.2021

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Tamil Nadu, West Bengal and Puducherry, 2021-Expenditure Observer-Matter-Reg.

Sir,

I am directed to refer to the Commission’s letter no. No. 464/Exp. Obs./Last Visit/EEPS/2021, dated 13th May, 2021 endorsed to you along with list of Expenditure Observers and to state that the Commission has assigned Assembly Constituencies to the following Expenditure Observers as under:

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<tr>
<td>N. Md. Ali, IRS(C&amp;IT):2011 (R-21919)</td>
<td>AC no. 203, 204, 207 &amp; 208 Virdhungar, Tamil Nadu</td>
</tr>
</tbody>
</table>

2. You are requested to intimate the Expenditure Observers concerned accordingly.

Yours faithfully,

(Anup Kumar Khakhlary)
Under Secretary
(khakhlaryanup@eci.gov.in)

Copy to: 1. Chief Electoral Officers of Kerala and Tamil Nadu with the request to bring it to the notice of DEOs concerned for necessary action. (By Speed Post/e-mail)
2. The Expenditure Observers concerned (By e-mail)

(Anup Kumar Khakhlary)
Under Secretary